## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/234/2017

NAME OF THE PETITIONER(S)

: JACOB THOOMKUZHY & ORS

NAME OF THE RESPONDENT(S)

: JEEVAN TELECASTING CORPORATION LTD

**UNDER SECTION** 

: 397/398

S.No. Name (in Capital)

Represented by

Signature

1) M.K.PREETHA. For Respondents

for KSR & CO

(Change of Vakalat)

2. K.MANDI MENON for Respondents

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ORDER

Counsel for both the parties present and prayed for time for making final submissions in the matter. At request, time is enlarged. Put up on 21.8.2017 at 10.30. A.M.

(. V= forender.

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial)